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T.P.(Crl.) No. 540 OF 2002
ITEM No.2

Court No. 2

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP No. 2701/2003 in Transfer Petition.(Crl.) No. 540/2002

RUBI GUPTA & ORS.

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(For setting aside the Court's Order dt. 24.02.2003)
With

T.P.(Crl.) No.96/2003
(With appln. for stay)

Date : 19/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) :

Mr. A.G. Chaudhari, Sr. Adv.
Mr. Kamendra Mishra, Adv.
Mr. Manoj K. Mishra, Adv.
Mr. Rajeev Dubey, Adv.

Mr. P.K. Chakravarty, Adv.

For Respondent (s)

Mr. Ashok Kumar Sharma, Adv.

Mr. T.C. Sharma, Adv.
Ms. Neelam Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned by two weeks.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master